

From:

Nikesh Kumar Sinha
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2024-25/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

1. Mr. Deepak Baranwal, Dist. & Addl. Sessions Judge, Bokaro.
2. Mr. Prem Nath Pandey, Addl. Principal Judge, Addl. Family Court, Bokaro (Bermo at Tenughat).
3. Mr. Om Prakash, Special Judge, POCSO Act, Chaibasa.
4. Mr. Shahzad Mohammad Shahzad, Dist. & Addl. Sessions Judge, Chatra.
5. Ms. Shweta Dhingra, Dist. & Addl. Sessions Judge, Daltonganj.
6. Ms. Aisha Khan, Dist. & Addl. Sessions Judge, Daltonganj.
7. Mr. Rajendra Kumar Sinha, Special Judge, POCSO Act, Deoghar.
8. Mr. Anjanee Anuj, Dist. & Addl. Sessions Judge, Dhanbad.
9. Mr. Paras Kumar Sinha, Dist. & Addl. Sessions Judge, Dhanbad.
10. Mr. Kumar Saket, Dist. & Addl. Sessions Judge, Dhanbad.
11. Mr. Dharmendra Kumar Singh, Dist. & Addl. Sessions Judge, Dumka.
12. Mr. Shivnath Tripathi, Dist. & Addl. Sessions Judge, Garhwa.
13. Mr. Soumendra Nath Sikdar, Dist. & Addl. Sessions Judge, Giridih.
14. Mr. Amit Kumar, Addl. Principal Judge, Addl. Family Court, Giridih.
15. Mr. Rajesh Kumar Bagga, Dist. & Addl. Sessions Judge, Giridih.
16. Mr. Nirupam Kumar, Dist. & Addl. Sessions Judge, Godda.
17. Mr. Bhupesh Kumar, Dist. & Addl. Sessions Judge, Gumla.
18. Mr. Vishal Kumar, Special Judge, POCSO Act, Hazaribagh.
19. Mr. Deepak Malik, Dist. & Addl. Sessions Judge-cum-P.O. MVACT, Hazaribagh.
20. Ms. Kumari Vaishali Srivastava, Dist. & Addl. Sessions Judge, Jamshedpur.
21. Ms. Manju Kumari, Dist. & Addl. Sessions Judge, Jamshedpur.
22. Mr. Santosh Kumar No. 2, Dist. & Addl. Sessions Judge, Jamtara.
23. Ms. Prachi Mishra, Dist. & Addl. Sessions Judge, Khunti.
24. Mr. Ajay Kumar Singh, Dist. & Addl. Sessions Judge, Koderma.
25. Mr. Rajiv Ranjan, Addl. Judicial Commissioner, Ranchi.
26. Mr. Amit Shekhar, Addl. Judicial Commissioner, Ranchi.
27. Mr. Vishal Srivastava, Addl. Judicial Commissioner-cum-Special Judge, CBI (AHD Scam), Ranchi.
28. Md. Asif Equbal, Special Judge, POCSO Act, Ranchi.
29. Mr. Pawan Kumar, Addl. Judicial Commissioner, Ranchi.
30. Mr. Birendra Kumar Srivastava, Special Judge, POCSO Act, Sahebganj.
31. Mr. Anuj Kumar No. II, Secretary, DLSA, Bokaro.
32. Mr. Bhupesh Chandra Samad, Civil Judge (Sr. Div.)-cum-J.M., Bokaro.
33. Mr. Tarkeshwar Das, Secretary, DLSA, Chatra.
34. Mr. Shera Samson Tirkey, Civil Judge (Sr. Div.)-cum-J.M., Chatra.
35. Mr. Milan Kumar, Civil Judge (Sr. Div.)-cum-J.M., Chatra.
36. Mr. Ananda Singh, Chief Judicial Magistrate, Daltonganj.
37. Mr. Sandeep Nishit Bara, A.C.J.M-cum-Civil Judge (Sr. Div.)-I, Daltonganj.
38. Mr. Arpit Srivastava, Secretary, DLSA, Daltonganj.
39. Mr. Parmanand Upadhyay, Civil Judge (Sr. Div.)-cum-J.M., Daltonganj.
40. Mr. Mayank Tushar Topno, Secretary, DLSA, Deoghar.
41. Mr. Alok Marandi, Civil Judge (Sr. Div.)-cum-J.M., Deoghar.
42. Ms. Moumita Guin, Civil Judge (Sr. Div.)-cum-J.M., Deoghar.
43. Mr. Rakesh Raushan, Secretary, DLSA, Dhanbad.
44. Ms. Satyabhama Kumari, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
45. Ms. Santoshini Murmu, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
46. Ms. Ritwika Singh, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Dumka.
47. Mr. Uttam Sagar Rana, Secretary, DLSA, Dumka.
48. Mr. Ravi Choudhary, Secretary, DLSA, Garhwa.
49. Mr. Pradeep Kumar, Secretary, DLSA, Godda.
50. Mr. Remi Praphul Baa, Civil Judge (Sr. Div.)-cum-J.M., Godda.
51. Ms. Anju Kumari Minz, Civil Judge (Sr. Div.)-cum-J.M., Godda.

52. Mr. Ram Kumar Lal Gupta, Secretary, DLSA, Gumla.
53. Mr. Sindhu Nath Lamay, Chief Judicial Magistrate, Hazaribagh.
54. Mr. Gaurav Khurana, Secretary, DLSA, Hazaribagh.
55. Mr. Bikrant Ranjan, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
56. Mr. Ravi Shanker Pandey, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
57. Mr. Pawan Kumar No. II, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
58. Mr. Rajendra Prasad, Secretary, DLSA, Jamshedpur
59. Ms. Arpana Kumari, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
60. Mr. Alok Kumar, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
61. Mr. Narendra Kumar, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
62. Mr. Adnan Aqueeb, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
63. Mr. Abhinav, Secretary, DLSA, Jamtara.
64. Ms. Rajshree Aparna Kujur, Secretary, DLSA, Khunti.
65. Mr. Gautam Kumar, Secretary, DLSA, Koderma.
66. Mr. Shivam Chaurasia, Secretary, DLSA, Latehar.
67. Mr. Rajesh Kumar No. II, Secretary, DLSA, Lohardaga.
68. Mr. Ajay Kumar Guria, Secretary, DLSA, Pakur.
69. Ms. Sanjibita Guin, Civil Judge (Sr. Div.)-cum-J.M., Ramgarh.
70. Mr. Anil Kumar III, Secretary, DLSA, Ramgarh.
71. Mr. Vikram Anand, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
72. Mr. Digvijay Nath Shukla, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
73. Mr. Kumar Saurabh Tripathi, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
74. Mr. Mayank Maliyaz, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
75. Mr. Shambhu Mahto, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
76. Mr. Kamlesh Behra, Secretary, DLSA, Ranchi.
77. Mr. Gautam Gobinda, Civil Judge (Sr. Div.)-cum-J.M., Ranchi
78. Mr. Manoj Kumar Indwar, Civil Judge (Sr. Div.)-I-cum-Spl. Judge Eco. Offences, Ranchi.
79. Ms. Shruti Soren, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
80. Mr. Biswanath Bhagat, Secretary DLSA, Sahebganj.
81. Mr. Tausif Meraz, Secretary DLSA, Seraikella-Kharsawan.

Sub.:- Nomination of Judicial Officers for attending two days “**Orientation Program on New Criminal Laws, 2023**” scheduled to be held on **22nd and 23rd June, 2024** at **Judicial Academy, Jharkhand, Ranchi.**

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid training Programme scheduled to be held on **22nd and 23rd June, 2024** at **Judicial Academy Jharkhand, Ranchi.**

The arrangement for the stay of the nominated outstation officers will be made in Hostels of Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi **from the evening of preceding day of the training Programme till the evening of concluding day of the training Programme.** All the nominated officers have to **report at Academy for training Programme on or before 09:30 A.M. for registration, in proper dress.**

You are, therefore, directed to attend the aforesaid training Programme on the date as mentioned above and **come with the relevant bare acts.**

Accordingly, you are accorded necessary permission to attend the aforesaid training Programme. **No individual request seeking permission to attend the Programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.**

Yours sincerely,
Sd/-Nikesh Kumar Sinha
Registrar (Administration)

Memo No. 3103 /Apptt.

Dated, Ranchi, the 14/06/2024

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 566/JAJ dated 15.05.2024 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


13.6.24
Registrar (Administration)